

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO. 1129/2016  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)


Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.05.2017

NAME OF THE COMPANY

Bansal Alloys & Metals Pvt. Ltd.  
V/s  
Mass Metals Pvt. Ltd. & Ors.

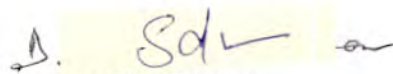
SECTION OF THE COMPANIES ACT: 433(e),434&439

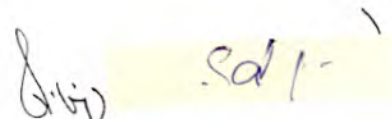
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Deepanshu Jain	Advocate	Petitioner	

ORDER

Learned Counsel for the Petitioner requests for adjournment to obtain instructions. Adjournment granted.

Post the matter on 29.05.2017.

  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)